

Report of Gokhale Committee

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 *717. { Shri T. B. Vittal Rao:
 Shri E. L. Reddy:
 Sardar Iqbal Singh:
 Shri M. V. Krishna Rao:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1412 on the 3rd September, 1957 and state:

(a) whether the Gokhale Committee has since inspected the Buckingham Canal and has submitted its report; and

(b) if so, the recommendations made?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The Gokhale Committee has inspected the Buckingham Canal. They have informed Government that a detailed traffic survey of the region is necessary before they can submit their report. Arrangement for the traffic survey is being made.

(b) Does not arise.

Shri T. B. Vittal Rao: May I know who is carrying out this traffic survey?

Shri Raj Bahadur: I think it would be carried on by the local Government authorities in consultation with the Central Government Officers.

Shri T. B. Vittal Rao: May I know whether a copy of the report of the Gokhale Committee will be laid on the Table of the House?

Shri Raj Bahadur: As and when it is presented.

Shri T. B. Vittal Rao: May I know what amount of money has so far been spent during the Plan period on all these investigations?

Shri Raj Bahadur: I think the amount is Rs. 52,000. It has been placed at the disposal of the Governments of Madras and Andhra.

Mr. Speaker: Shri R. L. Reddy.
 Sardar Iqbal Singh. Shri M. V.
 Krishna Rao. Shri Chettiar.

Shri R. Ramanathan Chettiar: May I know whether after receiving the report of the Gokhale Committee this work will be taken up during the Second Plan period?

Shri Raj Bahadur: The expansion or the improvement of the canal has been accepted in principle by the Planning Commission and the project is included. Provision has also been made in the Second Plan to the tune of Rs. 115 lakhs, and as I said, a grant of Rs. 52,000 has been already made to the Governments of Andhra and Madras for preliminary investigation. So, it is obvious that as soon as the report is received and is vetted and passed, we shall go ahead with the scheme.

Shri B. S. Murthy: May I know whether the hon. Minister is aware of the answer to a similar question in the last session saying that the Madras Government was not prepared to give any categorical reply as to the widening and deepening of the canal? Has any further reply come from the Madras Government, and if so, what action has been taken?

Shri Raj Bahadur: My information is that the Madras Government and the Andhra Government both gave certain suggestions about the improvement of the canal. It is only on the basis of those recommendations and suggestions that the proposals in the Second Plan have been formulated.

Shri T. B. Vittal Rao: When this proposal to widen and make it navigable for motor launches was included in the Second Plan, it was on the basis of the traffic carried by this canal which was twenty times more than what it was during the war period. So, where is the necessity for a further traffic survey? May I also know whether the traffic survey will be conducted jointly by both the Madras and Andhra Governments or by only one of the Governments?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): We can arrange for a joint survey. This survey is yet to start and the money has been placed at the disposal of both the Governments, and I think it would be better if a joint survey is made on behalf of both the Governments.

As regards the Madras Government, what Shri B. S. Murthy said was slightly right in the sense that formerly we did not receive any report from the Madras Government whereas we had received a report from the Andhra Government, but I had a personal talk with the Chief Minister of Madras, and since then he has taken up the matter. We have received some reports from them also, I hope it should be possible to carry on a survey with the help of both the State Governments.

Shri B. S. Murthy: Because it involves both the Andhra and Madras Governments, may I know whether an official of the Central Government is placed at their disposal for helping both the Governments as far as the survey as well as other work is concerned?

Shri Lal Bahadur Shastri: I do not think it would be necessary for us to send one of our officers for that work, but in case they suggest so, we will have no objection in placing one of our officers at their disposal.

उत्तर प्रदेश में बिजली लगाने के लिये ऋण

*७९८. श्री भक्त बरुन : क्या सिवार्ड और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रथम पंचवर्षीय योजना के अन्तर्गत उत्तर प्रदेश सरकार को व्यवसाय-प्राप्ति के अवसरों की वृद्धि के निमित्त बिजली की सुविधाओं के विस्तार की योजना के सम्बन्ध में २३५ लाख रुपये का ऋण दिया गया था;

(ख) क्या द्वितीय पंचवर्षीय योजना के अन्तर्गत भी कोई ऋण देने का विचार है; और

(ग) यदि हा, तो अब तक कितना ऋण दिया जा चुका है; और

(घ) दूसरी योजना की शेष अवधि में उत्तर प्रदेश की सरकार को कितना ऋण दिया जायेगा ?

सिवार्ड और विद्युत मंत्री (श्री स० का० पाटिल) : (क) से (घ). अपेक्षित जानकारी का विवरण सभा-पटल पर रख दिया है। [बेजिये परिशिष्ट III अनुबन्ध संख्या १७]

श्री भक्त बरुन : इस विवरण से ज्ञात होता है कि प्रथम पंचवर्षीय योजना में उत्तर प्रदेश सरकार का जो २ करोड़ ३५ लाख रुपये का कर्जा देना स्वीकार किया गया था अभी तक उसमें से केवल १ करोड़ रुपये खींचा गया है। मैं जानना चाहता हूँ कि इस कार्य में इतनी देरी क्यों हो रही है।

श्री स० का० पाटिल : जितना उत्तर प्रदेश सरकार ने मांगा उतना दिया गया। एक बार १० लाख रुपये मांगा दूसरी बार ५० लाख रुपये मांगा और तीसरी बार ४० लाख मांगा। अभी मैं मानता हूँ कि हम वर्ष ३० लाख की मांग है और दूसरे बजट में १०८ लाख की मांग है। तो यह योजनायें बनाने का काम तो राज्य सरकार का है।

श्री भक्त बरुन : यह ऋण इसलिये स्वीकार किया गया था ताकि रोजगार की सम्भावनाएँ बढ़ायी जा सकें। मैं जानना चाहता हूँ कि अभी तक उत्तर प्रदेश में रोजगार की सम्भावनाओं में कितनी वृद्धि हुई है और भागे के लिए कितना मारजिन रखा गया है ?

श्री स० का० पाटिल : वह तो कुछ कर्जा देने का बचन था। इस काम में कितनी वृद्धि हो गयी है यह जानकारी तो मेरे पास है।